

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 132
(IB)-210(PB)/2019

IN THE MATTER OF:

Sanjay Bahl and Sangeetha Bahl
V.
Umang Realtech Pvt. Ltd

.... Applicant/petitioner
.... Respondent

Order under section 7

Order delivered on 08.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. PRADEEP R. SETHI
HON'BLE MEMBER (TECHNICAL)

PRESENT

For the petitioner: Mr. Rahul Bangia, Adv.
For the Respondent(s): -

ORDER

Hearing is deferred to 18.02.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(PRADEEP R. SETHI)
MEMBER(TECHNICAL)

08.02.2019
Ritu Sharma